

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:259

ANSWERED ON:25.11.2014

IMPLEMENTATION OF DPCO

Biju Shri Parayamparanbil Kuttappan;Innocent Shri ;Sampath Shri Anirudhan

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) Whether the Government proposes to decrease the price of 350 essential medicines under the Drugs (Prices Control) Order, 2013;
- (b) If so, the details thereof;
- (c) The time by which said proposal is likely to be implemented;
- (d) Whether the Government has any proper mechanism to ensure the proper working of DPCO, 2013; and
- (e) If so, the details thereof and the total number of pharma companies forced to close their establishments, company-wise?

**Answer**

MINISTER CHEMICALS & FERTILIZERS (SHRI ANANTH KUMAR)

(a) to (c) All the medicines specified in the National List of Essential Medicines 2011 (NLEM) have been included in the First Schedule of DPCO, 2013 and brought under price control. Significant reduction in prices have been effected on the medicines notified under DPCO, 2013 as compared to the highest price prevailed prior to the announcement of DPCO, 2013. The details of price reduction are as follows:

% reduction with respect to Highest prevailing Price to the Retailer	No. of drugs
0<= 5%	46
5<=10%	44
10<=15%	53
15<=20%	43
20<=25%	62
25<=30%	55
30<=35%	30
35<=40%	34
Above 40%	112
Total	489

(d) & (e) Yes, Sir. The prices under DPCO, 2013 are fixed and monitored by National Pharmaceutical Pricing Authority (NPPA), as per the powers delegated to them. Further Para 31 of DPCO, 2013 provides that any person aggrieved by any notification issued or order made under paragraph 4,5, and 6 of this Order, may apply to the Government for a review of the notification or order within a period of thirty days of the date of publication of the notification in the Official Gazette or the receipt of the order by him, as the case may be, and the Government may make such order on the application as it may deem proper.

This Department has not received any information from any company which has been forced to close their establishment due to implementation of DPCO, 2013.